

In addition to these programmes, a number of State Governments are implementing special nutrition programmes.

(b) The following allocations have been made by Government of India during 1992-93 for these major programmes in addition to food commodities being provided to the State Governments.

- (i) Integrated Child Development Services - Rs. 271.74 crores.
- (ii) Wheat - Based Nutrition Programme - Rs.25.00 crores.
- (iii) Balwadi Nutrition Programme-Rs. 8.67 crores.
- (iv) Creche Programme - Rs. 23.05 crores.

Outlay agreed upon for nutrition programmes including mid - day-meals programme for all States and UTs - Rs. 266.68 crores.

(c) Under Integrated Child Development Services Programme, supplementary nutrition is provided to all children in the age group of 6 months to 6 years who come to

Anganwadis. The selection criteria places special focus on children whose weights fall below that of normal children.

Under Balwadi Nutrition Programme, all children between the age of 3-5 years are provided supplementary nutrition.

Under the Creche Programme, children below 5 years of age of working mothers are covered if the total monthly income of their parents' does not exceed Rs. 1800/-.

Podu Cultivation

1978. DR. VISWANATHAM KANITHI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the extent of land used for Podu cultivation, State-wise; and

(b) the steps taken or proposed to be taken to reduce the podu cultivation?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Podu cultivation, commonly known as shifting cultivation, is practiced on 43.56 lakh ha. in 11 States of the country.

Statewise break-up is as under :

Area in lakh ha.

1.	Andhra Pradesh	1.500
2.	Arunachal Pradesh	2.100
3.	Assam	1.392
4.	Bihar	0.810
5.	Madhya Pradesh	1.250
6.	Manipur	3.600
7.	Meghalaya	2.650

Area in lakh ha.

8.	Mizoram	1.890
9.	Nagaland	0.768
10.	Orissa	26.490
11.	Tripura	1.115
Total		43.565

(b) State Government have been implementing a Scheme for control of shifting actinotion nd as per available information, 26,532 families are being rehabilitated in nine states. The State Governments have been advised to continue the scheme in the VIII Plan although no central assistance would be separately provided for the purpose.

[*Translation*]

Pollvtion Causing Industries

1979. SHRI DEVI BUX SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have classified the pollution causing industries in 17 categories; and

(b) if so, the details thereof, category-wise and State-wise?

THE MINISTER OF STATE F THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). A total of 1676 units have been identified by the Central Pollution Control Board under 18 categories as highly polluting industries. The category-wise and category-wise details are given in the statement.

Statement

Details of Industries Causing Pollution in the Country

State -Wise

<i>S. No.</i>	<i>State</i>	<i>Number of Units</i>
1.	Assam	14
2.	Andhra Pradesh	238
3.	Bihar	65
4.	Daman & Diu	6
5.	Goa	7
6.	Gujarat	165
7.	Haryana	49